

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.557

TO BE ANSWERED ON THE 26TH FEBRUARY, 2016

SAINIK SCHOOLS

557. SHRI GANESH SINGH:
SHRI RAJESH KUMAR DIWAKER:
SHRI JOSE K. MANI:
SHRI KAPIL MORESHWAR PATIL:
DR. ANBUMANI RAMADOSS:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government had taken a decision to set up Sainik school in each State of the country during the year 1961;
- (b) if so, the reasons for the delay in the implementation of this decision and the number of Sainik Schools currently functioning in the States;
- (c) the details of the number of proposals received for setting up of such schools currently pending in the country, State-wise; and
- (d) the steps taken by the Government for early disposal of such proposals?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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(a) As per the Memorandum of Association of the Sainik Schools Society, 1961 the objects of the society include establishment of Sainik Schools in various parts of India to provide special School education of a high standard with the aim of preparing boys academically and physically for entry into the National Defence Academy and other walks of life.

(b) Sainik Schools are established on receipt of a specific request from the State Government. The State Government is also required to provide infrastructure in the form of land, educational and residential buildings, games fields and other equipments. Once a proposal to the effect is received from the State Government, in-principle approval is accorded after assessing the suitability of the proposal. Thereafter, a Memorandum of Agreement is signed between the Ministry of Defence and the State Government before Sainik Schools are established. Presently, there are 25 Sainik Schools in the Country (Annexure-I) covering 21 States.

(c) & (d): “In-principle” approval has been accorded/memorandum of Agreement signed for setting up of 11 more Sainik Schools (Annexure-II). Status of the other proposals received from the State/UTs for setting up of Sainik Schools is at Annexure-III.

**ANNEXURE-I REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (B)
OF LOK SABHA UNSTARRED QUESTION NO.557 FOR ANSWER ON 26.2.2016.**

STATE WISE LIST OF SAINIK SCHOOLS IN THE COUNTRY

S. No.	Name of School	State
1	Sainik School Korukonda	Andhra Pradesh
2	Sainik School Kalikiri	Andhra Pradesh
3	Sainik School Goalpara	Assam
4	Sainik School Nalanda	Bihar
5	Sainik School Gopalganj	Bihar
6	Sainik School Ambikapur	Chhattisgarh
7	Sainik School Balachadi	Gujarat
8	Sainik School Kunjpura	Haryana
9	Sainik School Rewari	Haryana
10	Sainik School Sujapur Tira	Himachal Pradesh
11	Sainik School Nagrota	Jammu & Kashmir
12	Sainik School Tilaiya	Jharkhand
13	Sainik School Bijapur	Karnataka
14	Sainik School Kodagu	Karnataka
15	Sainik School Kazhakootam	Kerala
16	Sainik School Rewa	Madhya Pradesh
17	Sainik School Satara	Maharashtra
18	Sainik School Imphal	Manipur
19	Sainik School Punglwa	Nagaland
20	Sainik School Bhubaneswar	Odisha
21	Sainik School Kapurthala	Punjab
22	Sainik School Chittorgarh	Rajasthan
23	Sainik School Amaravathi Nagar	Tamil Nadu
24	Sainik School Ghorakhal	Uttarakhand
25	Sainik School Purulia	West Bengal

ANNEXURE-II REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PARTS (C) & (D) OF LOK SABHA UNSTARRED QUESTION NO. 557 FOR ANSWER ON 26.02.2016.

DETAILS OF NEW SAINIK SCHOOLS FOR WHICH IN-PRINCIPLE APPROVAL ACCORDED / MEMORANDUM OF AGREEMENT SIGNED:

S. No.	State	Districts	Remarks
1.	Arunachal Pradesh	Niglok Village District East Siang	"In-principle" approval accorded
2.	Mizoram	Chhingchhip	Memorandum of Agreement signed
3.	Odisha	Sambalpur	"In-principle" approval accorded
4.	Rajasthan	Alwar	Memorandum of Agreement signed
5.	Rajasthan	Jhunjhunu	Memorandum of Agreement signed
6.	Uttar Pradesh	Jhansi	Memorandum of Agreement signed
7.	Uttar Pradesh	Mainpuri	Memorandum of Agreement signed
8.	Uttar Pradesh	Amethi	Memorandum of Agreement signed
9.	Uttarakhand	Rudraprayag	Memorandum of Agreement signed
10.	West Bengal	Darjeeling	"In-principle" approval accorded
11.	Maharashtra	Chandrapur	"In-principle" approval accorded

ANNEXURE-III REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PARTS (C) & (D) OF LOK SABHA UNSTARRED QUESTION NO.557 FOR ANSWER ON 26.2.2016.

DETAILS OF PROPOSALS RECEIVED FROM VARIOUS STATE GOVERNMENTS FOR OPENING OF NEW SAINIK SCHOOLS ALONG WITH ACTION TAKEN BY THE GOVERNMENT:

S. No.	State	Action taken by the Government
1.	Sikkim	Site survey carried out and the site found not suitable. State Govt. to indicate another site.
2.	Punjab	State Govt to indicate site for the School.
3.	Jharkhand	State Govt to indicate site for the School.
4.	M.P.	Site survey completed for Sainik School at Sagar.
5.	Assam	Site Survey completed for Sainik School Golaghat.
6.	Telangana	State Government to intimate time schedule for site survey for Sainik School at Warangal City.
